

करोड़ रुपये या अन्य किसी उपयुक्त राशि तक बढ़ा दिया जायगा।

Kerala State Electricity Board

3622. Shri Vasudevan Nair:
Shri Warior:

Will the Minister of Irrigation and Power be pleased to state:

(a) the number of automobiles, vans, lorries, tractors, tractor trailers and road rollers owned by the Kerala State Electricity Board at present;

(b) the total amount so far invested under each item; and

(c) the latest book value of each group of vehicles with the date thereof?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). The information is being collected and will be placed on the Table of the House as soon as possible.

Kerala State Electricity Board

3623. Shri Warior:
Shri Vasudevan Nair:

Will the Minister of Irrigation and Power be pleased to state:

(a) the number of disputes and court cases between the employees of the Board and the Kerala State Electricity Board during the tenure of the present Board;

(b) their number during the tenure of the Board which preceded the present one; and

(c) the reasons for the increase, if any, in the number of cases?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (c). The information is being collected and will be placed on the Table of the House as soon as possible.

192 (A) LS—3.

Sabarigiri Hydro-Electric Project

3624. Shri Vasudevan Nair:
Shri Warior:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the work of the Power Tunnel at Sabarigiri Hydro-Electric Project was awarded after inviting tenders to two firms, one section for each;

(b) the reasons for not giving the whole work to the lowest tenderer;

(c) whether it is a fact that the lowest tenderer was given only a portion of the work on the ground of inexperience;

(d) whether it is also a fact that the lowest tenderer completed his part of the work as efficiently and in time as the other contractor and that the lowest tenderer did the work at considerably lower cost; and

(e) the difference, if any, in the rates of each of the two contractors and the difference in the total amount of each?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed): (a) to (e). Information is being collected from the State Government and the same will be placed on the Table of the House as soon as possible.

Kerala State Electricity Board

3625. Shri Vasudevan Nair:
Shri Warior:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether it is a fact that the Government of Kerala and the Central Government have excluded the activities of the Kerala State Electricity Board from the usual checks and counter-checks of the Accountant General, Kerala practised in the case of Government Departments; and

(b) if so, the reasons therefor?